

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1707
ANSWERED ON:11.03.2008
NEW POLICY ON SPECIAL ECONOMIC ZONES
Nayak Shri Ananta

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to review the policy formulated and in effect, for the establishment of Special Economic Zones(SEZs);
- (b) if so, the details thereof alongwith the reasons why the changes are proposed to be brought out; and
- (c) the details of the changes proposed in the new SEZ policy?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

a) to c) : The Special Economic Zones Act, 2005 and the Special Economic Zones Rules, 2006 came into effect from 10th Febraury, 2006 and are currently in operation. The SEZ Rules are reviewed and amended from time to time as per requirements and three amendments have already been carried out on 10th August 2006, 16th March 2007 and 12th October, 2007